

Industrial Loans

795. **Shri Bheekha Bhai** : Will the Minister of **Heavy Industries** be pleased to state:

(a) whether Government have any proposal for giving industrial loans to individual proprietors for the development of industrial undertakings; and

(b) if so, the procedure laid down for advancing loans?

The Minister of Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai) : (a) and (b). No, Sjr. Government generally does not give loans directly to any industrial undertaking. This is usually the function of the several industrial credit institutions in the country including the Industrial Finance Corporation of India.

A.I.R.

796. **Shri A. K. Gopalan** : Will the Minister of **Information and Broadcasting** be pleased to state:

(a) the total number of Class I, II and III Officers in the All India Radio who are yet unconfirmed in their posts as on the 30th October, 1956; and

(b) the total number among them separately and class-wise, who have put in five years or more of service?

The Minister of Information and Broadcasting (Dr. Keskar) : (a) and (b). The information is being collected and a statement will be laid on the Table of the House.

Postal Facilities in Punjab

97. { **Sardar Iqbal Singh** :
Sardar Akarpuri :

Will the Minister of **Communications** be pleased to state the names of the places situated in the five Districts of Punjab (Ferozepur, Bhatinda, Hissar, Gurdaspur and Amritsar) where following facilities have either been provided or withdrawn during 1955-56 and 1956-57 so far :—

- (i) Post Offices;
- (ii) Telegraph Offices;
- (iii) Public Call Offices and Telephone Exchanges;
- (iv) Closure of Telegraph Offices, Telephone Exchanges and Post Offices; and

Conversion of Extra-Departmental Post Offices into Departmental Post Offices?

The Minister of Communications (Shri Raj Bahadur) : The information is being collected and will be placed on the Table of the Lok Sabha as soon as it becomes available.

Selema Multi-purpose Co-operative Society

798. **Shri Biren Dutt** : Will the Minister of **Rehabilitation** be pleased to state:

(a) whether the Selema Multi-purpose Cooperative Society (Reg. No. 67) has been given a contract for constructing a tank in Selema Refugee Colony, Kamalpur, Tripura;

(b) whether the construction of the tank has been held up;

(c) if so, the reasons therefor; and

(d) whether Government will take early steps so that the work could be restarted now?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle) : (a) Yes.

(b) and (c). Yes, due to the failure on the part of the Society to execute the work in the stipulated period.

(d) The State Government has been asked to take appropriate action in the matter.

Manufacture of Gum from Guar

799. { **Babu Ramnarayan Singh** :
Pandit Thakur Das
Bhargava :

Will the Minister of **Commerce and Consumer Industries** be pleased to state:

(a) whether permission has been granted to establish factories to manufacture gum from *guar*;

(b) if so, their locations;

(c) the names of their proprietors;

(d) the dates of starting working of the factories;

(e) the total quantity of *guar* consumed per year and the gum prepared;

(f) the rate of the sale of the gum;

(g) whether there has been any by-product and if so, the quantity, the use and value of it;

(h) whether any portion of the gum has been exported and if so, where, and the duty realised by Government therefrom; and

(i) the total production of *guar* in each State and the way it is used?

The Minister of Heavy Industries and Commerce and Consumer Industries (Shri Morarji Desai) : (a) to (d) and (f). A Statement is placed on the Table of the House. [See Appendix IV, annexure No. 7].

(e) It is not in the public interest to disclose the information regarding the production of the single unit now functioning as information regarding individual units is to be treated as confidential and cannot be disclosed under Statute. Precise information regarding consumption is not available.

(g) Guar meal, which is also known as Guar Dal, is the by-product. This is used as cattle feed. The wholesale price quoted in October, 1956 was Rs. 205/- per ton F.O.R. Bhiwani. It will not be in the public interest to disclose quantity of the by-product produced in the only factory now in operation.

(h) It is understood that the entire production of Bhiwani Factory is exported to the U.S.A. Information in regard to the quantity exported and duty realised thereon is being collected and will be placed on the Table of the House in due course.

(i) Guar beans are used as cattle fodder and tender pods are also used as vegetable. Statistics of production of Guar beans State-wise are not available.

Subsidized Industrial Housing Scheme

800. **Dr. Satyawadi** : Will the Minister of Works, Housing and Supply be pleased to state the total amount that is given as loans and grants to the States of Pepsu and Punjab every year for Subsidized Industrial Housing Scheme so far?

The Minister of Works, Housing and Supply (Sardar Swaran Singh) : A statement containing the required information is placed on the Table of the Lok Sabha. [See Appendix IV, annexure No. 8].

Telephone Mechanics

801. **Dr. Satyawadi** : Will the Minister of Communications be pleased to state:

(a) the number of candidates trained as telephone mechanics by Government in the States of Punjab and Pepsu during 1955;

(b) the number of successful trainees;

(c) the number of those belonging to the Scheduled Castes among them; and

(d) the number of those who have been absorbed in Government Service?

The Minister of Communications (Shri Raj Bahadur) : (a) Number of mechanics trained in Punjab Circle during 1955 is 66. As recruitment of mechanics is made circlewise by a competitive examination for all branches of the Department, including Telephones, Telegraphs etc., it is not possible to give the information in respect of telephone mechanics for the States of Punjab and Pepsu separately.

(b) 47.

(c) 8.

(d) All the 47.

Hand Printing

802. **Babu Ramnarayan Singh**: Will the Minister of Production be pleased to refer to the reply given to Unstarred Question No. 1764 on the 12th September, 1956 and state the way in which the Khadi Board utilised the amounts of Rs. 3,000 and Rs. 5,000 given as grants during the years 1954-55 and 1955-56 for the development of hand printing?

The Deputy Minister of Production (Shri Satish Chandra): The break-up of the expenditure incurred by the All India Khadi & Village Industries Board during 1954-55 and 1955-56 from the grants of Rs. 3,000 and Rs. 5,000 sanctioned for these two years is given below :—

		1954-55	
		Amount sanctioned Rs.	Amount utilised Rs.
1.	3,000/- Salaries		
	(a) Block making instructors	100	0 0
	(b) Dyeing & Printing instructors	180	0 0
	(c) Indigo Process instructors	100	0 0
	(d) Teacher	300	0 0
	(e) Stipend to trainees	840	0 0
	(f) T.A.	255	2 0
	(g) Miscellaneous	328	5 0
	(h) Khadi for printing		71 6 0
TOTAL.			2,174 13 0
		1955-56	
		Amount sanctioned Rs.	Amount utilised Rs.
1.	5,000/-		
	(a) Block making instructors	100	0 0
	(b) Dyeing & Printing instructors	180	0 0
	(c) Indigo process instructors	100	0 0
	(d) Teacher	300	0 0
	(e) Stipend to Trainees	1,200	0 0
	(f) T. A. & Miscellaneous	1,700	0 0
TOTAL			3,580 0 0

The expenditure was incurred by the Deputy Zonal Director, Andhra at whose disposal these funds were placed. The unutilised portion of these funds has been refunded to the Board.